

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH,
KOLKATA

ORIGINAL APPLICATION NO. 194 OF 2025/EZ

IN THE MATTER OF:

Subrat Kumar Sahoo

... Applicant

—Versus—

State of Odisha & Ors.

... Respondents

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IN THE MATTER OF:

Subrat Kumar Sahoo

... Applicant

—Versus—

State of Odisha & Ors.

... Respondents

AFFIDAVIT ON BEHALF OF RESPONDENT NO. 8, DISTRICT COLLECTOR, JAJPUR
REGARDING AUTHORIZATION RECEIVED FROM CHIEF SECRETARY, RESPONDENT
NO. 1

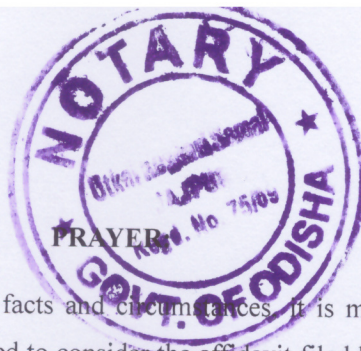
I, Sri Ambar Kumar Kar, aged about 59 years, S/o Kulamani Kar, at present working as Collector & District Magistrate, Jajpur, do hereby solemnly affirm and state as follows:

1. That I am at present serving as District Collector, Jajpur. I have been arrayed as Respondent No. 8 in the instant Original Application (OA).
2. That I have been authorized by the Government in Forest, Environment and Climate Change Department to file the required affidavit before the NGT on behalf of both Chief Secretary, Odisha, i.e. Respondent No. 1, and Principal Secretary, Forest Environment and Climate Change Department, i.e. Respondent No. 11.
3. That, however, the response affidavit filed on 24.01.2026 was inadvertently prepared only for Respondent No. 11, though the authorization letter of the Director, Environment was enclosed with it. That Authorization Letter dated 19.01.2026 is annexed herewith again as **Annexure R8/1**.
4. That, the Hon'ble NGT in its order dated 27.05.2026 had directed Respondent No. 1 to file its response within one month. It is on that account that I am filing this affidavit, requesting this Hon'ble Bench to file consider Affidavit filed by Respondent No. & on behalf of Respondent No. 11, as affidavit filed by Respondent No. 1 as well.

Gopal Chandra Samal
Advocate, Jajpur

8.7.26
UTKAL KESHARI SAMAL
NOTARY PUBLIC, JAJPUR
Regd No. 75/00

Ambar Kumar Kar
COLLECTOR & DISTRICT MAGISTRATE



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X

- PRAYER
5. That in view of the aforesaid facts and circumstances, it is most respectfully prayed that this Hon'ble Tribunal may be pleased to consider the affidavit filed by Respondent No.8 on behalf of Respondent No. 11 as affidavit filed by Respondent No. 1, and pass such other order(s) as this Hon'ble Tribunal may deem fit and proper in the interest of justice.
 6. That this deponent craves leave of this Hon'ble Tribunal to file a further affidavit, if necessary, for the just and proper decision of the case.
 7. That the statements made above are true to my information derived from the official records and are my submissions to this Hon'ble Tribunal.

Ambar Kumar Kar

DEPONENT

COLLECTOR & DISTRICT MAGISTRATE
JAIPUR

VERIFICATION

I, Sri Ambar Kumar Kar, the above named deponent, do hereby verify and declare that the contents of the above affidavit are true and correct to the best of my knowledge derived from official records. No part of it is false and nothing material has been concealed therefrom.

Verified on 8th July, 2026.

Ambar Kumar Kar

DEPONENT

COLLECTOR & DISTRICT MAGISTRATE
JAIPUR*Gopal Chandra Samal*
Advocate, Jaipur

The Executants solemnly
sign & signed in presence being
Identified by Sri *G.C. Samal*
Advocate, Jaipur

2.2.28
UTKAL KESHARI SAMAL
NOTARY PUBLIC, JAIPUR
Regd. No-75/09

Government of Odisha
Forest, Environment & Climate Change Department

No. 1684 /FE&CC,
FE-ENV1-CASE-0001-2026

Date: 19.01.26

From

Shri K. S. Pradeep, IFS

Director, Environment -cum- Special Secretary to Government

To

The Collector & District Magistrate, Jajpur.

Sub: Authorisation to defend the State and file the response/ affidavit / counter-affidavit before the Hon'ble National Green Tribunal (NGT), Eastern Bench, Kolkata in O.A. No. 194/2025/EZ filed by Subrat Kumar Sahoo. -vrs- State of Odisha & Others

Madam / Sir,

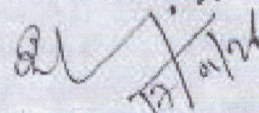
In inviting kind reference to the subject cited above, I am directed to enclose herewith a copy of the plaint of the petitioner, Order dated 13.11.2025, 15.12.2025, 23.12.2025 (Copies Enclosed), and Letter No. CON 744/AG/2025 dated 24.12.2025 of O/o the A.G. Odisha, Cuttack (Copy Enclosed), and intimate that Government has been pleased to authorise you to defend the State and file an affidavit before the Hon'ble NGT, in the instant case, on behalf of the Chief Secretary, Odisha (Respondent No.1) & viz. Principal Secretary to the Government, Forest, Environment & Climate Change Department (Respondent No.11) in consultation with the Government Advocate, within the stipulated time period, whom may be contacted for the preparation and necessary filing of the response/ affidavit / counter-affidavit.

It is, therefore, requested to kindly take necessary imperative steps/action thereon accordingly, under intimation to this Department.

The case is listed on 28.01.2026 for further hearing.

This may kindly be accorded with **TOP-PRIORITY**.

Yours faithfully,



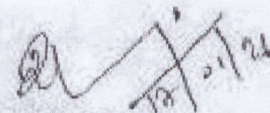
Director, Environment-cum-
Special Secretary to Government
P.T.O.

e-Mail

Memo No. 1685 /FE & CC dt. 19.01.26

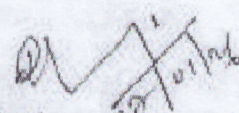
Copy forwarded to OSD to the Chief Secretary, Odisha for the kind information of the Chief Secretary.

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Director, Environment-cum-
Special Secretary to Government

Memo No. 1686 /FE & CC dt. 19.01.26

Copy forwarded to P.S to Principal Secretary to Government, FE & CC Department for the kind information of Principal Secretary.

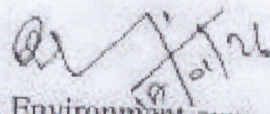

Director, Environment-cum-
Special Secretary to Government

e-Mail

Memo No. 1687 /FE & CC dt. 19.01.26

Copy forwarded to the Special Secretary (I/c Legal Cell), FE & CC Department for kind information & necessary action.

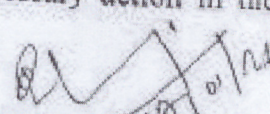
It is, further, requested to kindly monitor the developments in the instant matter closely and notify promptly of any significant progress or actions needed thereof from the respondents concerned.


Director, Environment-cum-
Special Secretary to Government

e-Mail : officeofvarunchugh@gmail.com / adv.varunchugh@gmail.com

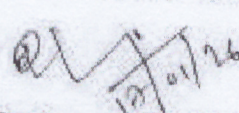
Memo No. 1688 /FE & CC dt. 19.01.26

Copy forwarded to Varun Chug, Advocate, O/o the A.G., Odisha Cuttack, w.r.t Memo No. 745/AG dated 24.12.2025, for kind information & necessary action. He is requested to kindly contact the authorised officer for further necessary action in the matter.


Director, Environment-cum-
Special Secretary to Government

Memo No. 1689 /FE & CC dt. 19.01.26

Copy forwarded to Ms. Subhalaxmi Mohanty, Field Attendant, Environment Wing, for information & necessary action w.r.t. Office Order No. 20635 dated 29.07.2025.


Director, Environment-cum-
Special Secretary to Government